

**CENTRAL ELECTRICITY REGULATORY COMMISSION**  
**4<sup>th</sup> Floor, Chanderlok Building, 36 Janpath, New Delhi- 110001**  
**Ph: 23753942 Fax-23753923**

Petition No. 249/TT/2013

Date: 29.5.2014

To  
The Deputy General Manager,  
Power Grid Corporation of India Limited,  
Saudamini, Plot No. 2,  
Sector-29, Gurgaon-122001

Subject: Transmission Tariff of Asset1: LILO of 400KV D/C Kahalgaon- Biharshariff T/L (1st Line) and associated bays at Lakhisarai S/s; Asset II: 400/132 KV, 200 MVA ICT-I along with associated bays at Lakhisarai S/s; Asset III: 400/132 KV, 200 MVA ICT-II along with associated bays at Lakhisarai S/s; Asset IV: 400 KV, 80 MVAR, Bus Reactor with associated bays at Lakhisarai S/s associated with ERSS-III

Sir,

Please furnish the following information on the above mentioned petition on affidavit, with advance copy to respondents/ beneficiaries, latest by 20.6.2014:-

- (a) Status of commissioning of assets covered under the petition;
- (b) For the assets with anticipated DOCO/ actual DOCO on or after 1.4.2014, revised petition as per Tariff Regulations 2014-19.

Yours faithfully,

Sd/-  
(P.K. Sinha)  
A C (Legal)